

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Yes, Sir. While 36 additional posts have recently been sanctioned for the Hqs. of CISF, Government are considering proposals for creating 6500 posts of different ranks for deployment in various Undertakings.

**Independence of Coca Cola Bottlers from Coca Cola Export Corporation**

1454. SHRI SOMCHAND SOLANKI. Will the Minister of INDUSTRY be pleased to refer to the reply given on the 5th March, 1975 to Starred Question No. 221 regarding over production in Coca Cola Bottling Plants and state:

(a) the steps taken to see that Coca Cola Bottlers become independent of Coca Cola Export Corporation; and

(b) if no steps have been taken, how would Government ensure the two year time limit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). The possibility of Coca Cola bottlers producing their own drinks is being continuously explored. It was in this context that a meeting with the bottlers was held in 1975. There was unanimity about the need for efforts to eliminate imports of ingredients common to all soft drinks manufacturers in the country and the need towards research and development in that direction. The bottlers were also informed that they would get all assistance from Government if they proposed to manufacture their own brands of soft drinks. The Central Food Technological Research Institute Mysore has developed the technology for the manufacture of substitutes for Coca Cola and the same has been tested and found suitable. The technology developed can be licensed to suitable/appropriate entrepreneurs.

**राज्यपत्रित अधिकारियों के विरुद्ध केन्द्रीय जांच ब्यूरो द्वारा जांच**

1455. श्री हरी सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि भारत सरकार के मन्त्रालयों में कितने अधिकारियों के विरुद्ध अभी तक केन्द्रीय जांच ब्यूरो की जांच पूरी नहीं हो पाई है ?

गृह मन्त्रालय, कानूक और प्रशासनिक सुधार विभाग तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री भोम मेहता) : भारत सरकार के मन्त्रालयों में ऐसे 278 राजपत्रित अधिकारी हैं जिनके विरुद्ध केन्द्रीय जांच ब्यूरो में जांच लग्गिन पड़ी है ।

**Expansion of Talcher Thermal Power Station**

1456. SHRI YAMUNA PRASAD MANDAL: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal to expand Talcher Thermal Power Station; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The present installed capacity of the Talcher Thermal Power station is 250 MW comprising of four units of 62.5 MW each. This station is being expanded by two units of 110 MW each on which work is in hand.

**Recording unit of A.I.R. at Sitamarhi, Bihar**

1457. SHRI HARI KISHORE SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any demand has been made for establishing a Recording unit of All India Radio at Sitamarhi, Bihar; and